## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 154/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Isha Ikuwar Adv R1, 425 Ishaman
9- Ishika Srivatawa Adv Petitioner Shits

## ORDER

Both counsels have submitted that talks for settlement are in progress. In view of the same, at their request, the matter is adjourned to 01.09.2016.

(Ina Malhotra) Member Judicial

(K. v aradnarajan) Member Judicial